NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/128/2016

NAME OF THE PETITIONER(S)

: G. Rajendran

NAME OF THE RESPONDENT(S)

: M/s C.R.I. Pumps Private Limited & 8 others

UNDER SECTION

: 235, 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. H. KARTHIE SESHADRI

N.P. VIJAY KUMAR

Course for Respondents

ORDER

Shri. Thriyambak Kannan, representing the Counsel for Respondents present. Counsel for petitionen called but absent. The matter is posted for final hearing. Put up on 17.01.2017 @ 10.30 A.M.

CH. MOHD SHARIEF TARYO K. ANANTHA PADMANABHA SWAMY MEMBER (JUDICIAL).